

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI (SZ)**

ORIGINAL APPLICATION NO.17 OF 2022

IN THE MATTER OF:

PermandllaKiran Kumar,
Hyderabad.

...Applicant(s)

- Vs-

The State of Telangana,
Rep. by its Secretary Public,
Telangana and Ors.

.... Respondent(s)

REPORT OF THE DISTRICT COLLECTOR, MEDCHAL MALKAJGIRI - R4

S.NO	PARTICULARS	PAGE NO
1.	Report of the district collector	1

Place: Chennai

Date: 28.10.2025

Mrs. H. Yasmeen Ali,
Standing counsel for 4th Respondent

REPORT OF THE DISTRICT COLLECTOR, MEDCHAL MALKAJGIRI DISTRICT
(R4) DATED: 28-10-2025 IN ORIGINAL APPLICATION NO.17 OF 2022 (SZ) FILED
BY SRI PERMANDLA KIRAN KUMAR, HYDERABAD

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It is kindly submitted that Sri Permandla Kiran Kumar, Hyderabad has sent a representation to the Chairman, Hon'ble NGT, Southern Zone Bench, Chennai regarding encroachment in to the Water bodies and the Forest land by the real estate developers.

In this regard it is submitted that, the Hon'ble NGT has passed the order dt:16.06.2025 in O.A.No. 17/2022(SZ) and directed the Forest Department and the Revenue Department to submit a detailed report as to what is the extent of land that is available in Sy. No.19 after the survey done and whether the land in possession of the Respondents No.13 to 15 are an encroached land or they are in the possession in their own right.

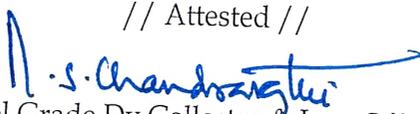
Further it is submit that, the Assistant Director, Survey & Land Records Medchal-Malkajgiri District has submitted report stating that the Dy.Inspector of Survey & Mandal Surveyor Quthbullapur Mandal has conducted spot inspection of sy.No.19 at Gajularamaram village Quthbullapur Mandal with reference of report of the Regional Dy. Director, Survey & Land Records, Hyderabad, vide file No. Rc.No. A5/156/2021, 18-03-2023, it is noticed that as per physical possession the land in Sy No.19 is to an extent of Ac 442-00 gts.

Further it is to submit that, after completion of spot inspection of Sy No.19 at Gajularamaram village of Quthbullapur Mandal ,it is found that the encroachment / occupation of Respondent No.13 to 15 in Government land of Sy No.19 is to an extent of Ac 00-37 gts .

This is for kind information.

Yours faithfully,
Sd/-
District Collector,
Medchal Malkajgiri District.

// Attested //


Spl Grade Dy Collector & Law Officer,
Medchal-Malkajgiri District